

F.No. J-11017/26/2016-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section


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Shastri Bhawan, New Delhi,  
Dated 8<sup>th</sup> September, 2016

ORDER

The President is pleased to accept the resignation of Shri Chinmoy Chowdhury, Senior Central Government Standing Counsel for CAT, Guwahati Bench with effect from 30.06.2016, consequently his name occurring in the table of Senior Central Government Standing Counsel for Central Administrative Tribunal, Guwahati Bench in order No. 36(7)/2015-Judl. dated 10.07.2015, stands deleted.

2. Hindi version of this order will follow.

  
(G. S. Yadav)

Joint Secretary & Legal Adviser

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Subhash Chandra Keyal, Assistant Solicitor General, Gauhati Bench, Flat No. 1, GHA, First Floor, Faruna Apartment, 57, SRCB Road, Fancy Bazar, (Near Railway Gate No. 3) Guwahati-781001, Assam.
3. The Registrar, Central Administrative Tribunal, Guwahati Bench.
4. Shri Chinmoy Chowdhury, Advocate, Pubsarania, Rajgarh, Ist Bye lane (West), Guwahati-781003.
5. The Accountant General, for the Government of Assam, for information.
6. Pay & Account Office, Department of Legal Affairs.
7. The Cash (LA) Section with instructions to not to make payment of retainership fee to aforesaid Sr. CGSC after 30.06.2016.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)

Section Officer (Judicial Section)